

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**STARRED QUESTION NO. 05**  
**TO BE ANSWERED ON 07<sup>th</sup> DECEMBER, 2022**

**SPICE PARKS**

\*5. SHRI DHANUSH M. KUMAR:  
SHRI GAJANAN KIRTIKAR:

Will the Minister of **COMMERCE & INDUSTRY**(वाणिज्य एवं उद्योगमंत्री )be pleased to state:

- (a) the number of spice parks set up by the Government in the country including the States of Tamil Nadu and Maharashtra during the last three years;
- (b) whether the Government proposes to set up more such parks in the States to empower the farmers producing spices by having better price realization and if so, the details thereof;
- (c) whether any facilities have been provided for local farmers, traders, exporters and other stakeholders for processing their products in these spice parks;
- (d) if so, the details thereof along with the job opportunities generated from the said parks;
- (e) whether the Government and the States are sharing the expenditure in setting up of these parks; and
- (f) if so, the details thereof and the total amount spent by the Government on these parks along with the funds earmarked for the same and the number of proposals pending with the Government for setting up of such parks along with its present status?

**ANSWER**

वाणिज्य एवं उद्योग मंत्री ( श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI PIYUSH GOYAL)

(a) to (f): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA STARRED QUESTION NO. 05 FOR ANSWER ON 07<sup>th</sup> DECEMBER, 2022 REGARDING “SPICE PARKS”.**

(a)& (b): Spices Board has established eight crop specific Spices Parks across the country. The details of spices parks are as below:

<b>Name of the Spices Park</b>	<b>State</b>	<b>Spices covered</b>
Chhindwara	Madhya Pradesh	Garlic and Chilli
Guna	Madhya Pradesh	Coriander
Guntur	Andhra Pradesh	Chillies
Jodhpur	Rajasthan	Cumin
Ramganjmandi	Rajasthan	Coriander
Puttady	Kerala	Cardamom and Pepper
Raebareli	Uttar Pradesh	Mint
Sivaganga	Tamil Nadu	Chillies and Turmeric

At present, there are no proposals pending for setting up of additional spices parks.

(c) & (d): The objective of the spices park is to set up common processing and value addition facilities including cleaning, sorting, grading, grinding, oil extraction and packaging of spices for use by the local farmers, traders, exporters and other stakeholders. In addition, plots have also been allotted in the Spices Parks at Guna, Jodhpur, Ramganjmandi, Guntur, Raebareli and Sivaganga to the exporters, traders and farmer producer organization for establishment of their own spices processing units. The spice parks are providing large number of job opportunities, both direct and indirect. The details of processing facilities available in the spices parks are as below:

<b>Name of the Spices Park</b>	<b>Details of processing facilities</b>
Chhindwara	Garlic drying / dehydration and chilli extraction
Guna	Cleaning, grading, colour sorting, grinding, packaging facilities for Seed spices particularly coriander
Guntur	Cleaning, sorting, grinding and packaging facilities for Chillies
Jodhpur	Cleaning, grading, colour sorting, grinding, packaging facilities for Seed spices particularly cumin
Ramganjmandi	Cleaning, grading, colour sorting, grinding, packaging facilities for Seed spices particularly coriander
Puttady	Cleaning, grading, grinding, packaging facilities for cardamom and pepper
Raebareli	Oil extraction facilities for Mint and other herbs
Sivaganga	Cleaning, grading, colour sorting, grinding, packaging facilities for chillies and turmeric

(e) & (f): Spices Parks have been established by Spices Board with financial assistance from the Government of India under the scheme of Assistance to States for Infrastructure Development of Exports (ASIDE). Further, State Government of Andhra Pradesh has contributed for the establishment of Guntur spices park financially. Following the discontinuation of ASIDE scheme, Trade Infrastructure for Export Scheme (TIES) is under implementation by Department of Commerce in which assistance is provided in the form of grant-in-aid upto the matching equity put in by the implementing agency in the total project cost (upto 80% of the total equity for projects located in North Eastern and Himalayan States/UTs and upto 50% of the total equity for other states/UTs) for setting up or up-grading export infrastructure including spice park. In addition, the States with relative poor export infrastructure, lacking institutional capacity for preparing good Detailed Project Reports but have positive potential, this grant can be upto 80% of the total equity.

The details of funding source for spices parks has been tabulated below:

<b>Spices park</b>	<b>Funds Spent (₹. Crore)</b>	<b>Funding source(₹. Crore)</b>
Chhindwara, Madhya Pradesh	20.50	ASIDE scheme : 19.80 Plan scheme of Spices Board : 0.70
Puttady, Kerala	27.37	Plan scheme of Spices Board : 27.37
Jodhpur, Rajasthan	30.72	Plan scheme of Spices Board : 30.72
Sivaganga, Tamil Nadu	23.80	Plan scheme of Spices Board : 23.80
Guna, Madhya Pradesh	40.02	ASIDE scheme : 25.00 Plan scheme of Spices Board : 15.02
Guntur, Andhra Pradesh	19.50	Plan scheme of Spices Board : 7.90 Government of Andhra Pradesh : 11.60
Ramganjmandi (Kota), Rajasthan	16.86	ASIDE scheme : 10.00 Plan scheme of Spices Board : 6.86
Raebareli, Uttar Pradesh	17.43	ASIDE scheme : 15.00  Plan scheme of Spices Board : 2.43

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